Border Management Agreement with Bangladesh

1767. SHRI N.K. SINGH: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether a border management agreement to reduce incidents of killing and crime along the common frontier was held between India and Bangladesh recently;
 - (b) if so, the details thereof;
- (c) whether all the border related issues with Bangladesh have been resolved and if so, to what extent the illegal activities prevailing on Indo-Bangla border would be checked; and
- (d) the other steps Government proposes to take to ensure proper implementation of agreements?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) to (d) Director General, Border Security Force (BSF) and Director General, Border Guard Bangladesh (BGB), have jointly signed the India-Bangladesh Coordinated Border Management Plan (CBMP) on 30th July, 2011.

The CBMP aims at synergizing the efforts of both the Border Guarding Forces (BSF and BGB) for more effective control over cross-border illegal activities and crimes as well for maintenance of peace and harmony along India-Bangladesh Border.

In addition, issues like coordinated patrolling, coordinated pillar checking, flag meeting, border violations, developmental works and coordinated screening of persons crossing the border for trade purposes on the basis of lawful documents have also been covered under CBMP.

Nodal officers from both BSF and BGB have been nominated to ensure proper implementation of CBMP Agreement.

Pakistan's objection to installation of flood lights on Kashmir border

†1768. SHRI MOTILAL VORA:

SHRI SATYAVRAT CHATURVEDI:

Will the Minister of HOME AFFAIRS be pleased to state:

 $[\]ensuremath{^{\dagger}}\xspace$ Original notice of the question was received in Hindi.